

These projects will be commissioned after some years. Therefore, it is not possible to indicate the resultant per capita availability at this stage as this will depend on the population growth and the projects coming on stream.

Setting up of self employed production units of readymade garments

226. SHRI GOPALSINH G. SOLANKI: Will the Minister of TEXTILES be pleased to state:

(a) whether Government have formulated any scheme for setting up of self employed production units of readymade garments in Gandhidham and Gandhinagar District of Gujarat;

(b) whether Reserve Bank of India has also been directed for taking initiatives for providing loans for these units; and

(c) if so, what are the details thereof and the progress made so far in this direction?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) Government of India in the Ministry of Textiles have not formulated any scheme for setting up of self employed production units of readymade garments in Gandhidham and Gandhinagar Districts of Gujarat. This Ministry has also no information about any other agency having formulated any such scheme.

(b) and (c) Do not arise.

वस्त्रों के निर्यात के लिये कोटा प्राप्त करने में धोखाधड़ी

227. श्री गोपाल सिंह जी० सोलंकी : क्या वस्त्र मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अनेकों संसद सदस्यों ने कुछ फर्मों द्वारा वस्त्रों के निर्यात

के लिये कोटा हासिल करने में की जा रही धोखाधड़ी के संबंध में सरकार से शिकायत की है ;

(ख) यदि हां, तो तत्संबंधी ज्योरा क्या है ; और

(ग) इस संबंध में सरकार द्वारा क्या कार्यवाही की गई है तथा उसके क्या परिणाम निकले हैं ?

वस्त्र मंत्रालय के राज्य मंत्री (श्री जी० वेंकट स्वामी) : (क) से (ग) श्री अर्जुन सिंह यादव, संसद सदस्य (लोक सभा) ने वस्त्र मंत्रालय को लिखित रूप से शिकायत की है कि एक परिधान निर्यातक, मैसर्स मधु गार्मेन्ट्स, नई दिल्ली परिधान के निर्यात कोटाओं को प्राप्त करने के लिये कपटपूर्ण तरीके अपना रहा है। वर्ष 1992 और 93 के दौरान इस विषय पर किसी अन्य संसद सदस्य से कोई अन्य शिकायत प्राप्त नहीं हुई है।

हथकरघा उद्योग के लिये योजना

228. श्री राम जेठमलानी :

डा० जिनेन्द्र कुमार जैन :

क्या वस्त्र मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने हथकरघा उद्योग को प्रोत्साहन देने हेतु 1,162 करोड़ रुपये व्यय वाली योजना को क्रियान्वित किये जाने की घोषणा की थी ;

(ख) यदि हां, तो यह घोषणा कब की गयी थी और क्या यह योजना लागू हो चुकी है ;

(ग) यदि हां, तो देश के किन-किन स्थानों पर इन योजनाओं के अनुरूप कार्य चल रहे हैं ; और

(घ) यदि नहीं, तो इन योजनाओं को कब तक क्रियान्वित किये जाने की संभावना है ?

वस्त्र मंत्रालय के राज्य मंत्री (श्री जी० वेंकटस्वामी) : (क) सरकार ने एकीकृत ग्रामीण विकास कार्यक्रम, स्व-रोजगार के लिये ग्रामीण युवकों को प्रशिक्षण, इंदिरा आवास योजना और जवाहर रोजगार योजना जैसी चालू योजनाओं में हथकरघा बुनकरों की कवरेज को बढ़ाने के लिये एक कार्य योजना की घोषणा की है ।

(ख) और (ग) इसके प्रभावी कार्यान्वयन के लिये राज्य सरकारों के संबंधित प्राधिकारियों को 18 मई, 1993 को विस्तृत परिपत्र जारी किये गये हैं । राज्य सरकारों को यह भी निदेश गये हैं कि राज्य हथकरघा अभिकरणों के परामर्श से लाभ पाने वालों की पहचान करें । उनसे यह भी अनुरोध किया गया है कि डी०आर०डी०ए०/जिला परिषद को हिदायतें जारी करें कि इस योजना को वर्ष 1993-94 से आरम्भ कर दें ताकि लक्षित हथकरघा बुनकरों को आगामी तीन वर्षों के दौरान सहायता दी जा सके ।

(घ) प्रश्न नहीं उठता ।

Privatisation of NTC Mills

229. SHRI ANANT RAM JAISWAL:

SHRI SATYA PRAKASH
MALAVIYA:

Will the Minister of TEXTILES be pleased to state:

(a) whether there is any proposal under Government's consideration to privatise sick textile mills running under NTC;

(b) if so, what are the names and categories of such Textile Mills stating reasons for their privatisation;

(c) whether the formalities for privatisation is being worked out or any talks have been started in the matter;

(d) if so, what are the details thereof; and

(e) what is the provisional loss of figures for NTC textiles mills till date?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) No specific proposal is under consideration of the Government to privatise sick textile mills running under National Textile Corporation.

(b) to (d) Do not arise.

(e) The accumulated net losses of National Textile Corporation mills as on 30th June, 1993 are of the order of Rs. 2856 crores.

Idle cotton mills in Rajasthan, Madhya Pradesh and Uttar Pradesh

230. SHRI AJIT P. K. JOGI:

CHOWDHRY HARI SINGH:

Will the Minister of TEXTILES be pleased to state:

(a) what is the number of cotton mills in the organised sectors which are lying idle at present in Rajasthan, Madhya Pradesh and Uttar Pradesh State-wise;

(b) what are the details thereof and reasons therefor; and

(c) what was the production of Cotton in these States during the last three years with percentage of increase/decrease?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) and (b) 26 Mills are reported to be temporarily closed as on 31-3-93 due to various reasons such as frequent lockouts, strikes, financial difficulties etc., State-wise break-up is as under:—

Rajasthan	6
Madhya Pradesh	7
Uttar Pradesh	13
TOTAL :	26